

Central Administrative Tribunal Lucknow Bench Lucknow.

Original Application No. 351/2009

This, the 4th day of September, 2009

Hon'ble Dr. A. K. Mishra, Member (A)

Km. Anjoo Nishad aged about 23 years D/o Late Ram Chandra Nishad, resident of 499/137 Hasanganj Gokaran Nath Road, Lucknow.

Applicant.

By Advocate Sri V. Mishra.

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager Northern Railway, Hazratganj, Lucknow.

Respondents.

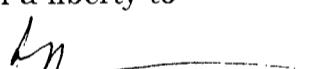
By Advocate Sri B.B. Tripathi for Sri N.K. Agawal.

Order (Oral)

By Hon'ble Dr. A. K. Mishra, Member (A)

Heard the counsel for the parties.

2. The counsel for the applicant submits to withdraw this application and file a fresh application mentioning the designation of the correct respondents and also furnishing no objection affidavit of other brothers and sisters.
3. Accordingly, the O.A. is dismissed as withdrawn with a liberty to the applicant to file a fresh O.A. No costs.


(Dr. A. K. Mishra)
Member (A)

*copy received
Official copy - (contd)
permitted
9/9/2009*